

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 120
(IB)2406(ND)2019

IN THE MATTER OF:

Mrs Dinit Mehta

... Applicant/Petitioner

Vs

Bliss Inns Pvt Ltd

... Respondent

Order under Section 9 of IBC.

Order delivered on 29.01.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to technical difficulty, matter could not be taken up. Hence, re-notified to 22.02.2021.



**ASIM KUMAR PAL
(COURT OFFICER)**